

Annexure - 2

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 13.05.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification nNo.	Details of claim received			Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that maybe set-off
1	KERALA STATE ELECTRICITY BOARD	U40100K12011S GC027424	08.04.2022	97,89,414.00	97,89,414.00	PAYMENT DEFAULT OF ELECTRICITY CHARGES	NO	NO	NO	NO	NIL	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED
2	LOUIS TG	508088413776	11.04.2022	7,47,123.00	4,85,145.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NIL	NO	2,61,978.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS
3	TG POLYMERS & CO	PARTNERSHIP FIRM	12.04.2022	19,15,277.00	14,79,088.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NIL	NO	4,36,189.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS
4	SCIENTIFIC ENTERPRISES	PARTNERSHIP FIRM	13.04.2022	12,91,317.00	3,98,411.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS	NO	NO	NO	NO	NIL	NO	8,92,906.00	NIL	PRINCIPAL AMOUNT PROVISIONALLY ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS
5	MIR. RETHESH K POOJAKANDA	92683694857	16.04.2022	40,000.00	NIL	PAYMENT OF BALANCE AMOUNT OUT	NO	NO	NO	NO	NIL	NO	40,000.00	NIL	NOT IN PROPER FORMAT OF CLAIM FORM AND INSUFFICIENT DOCUMENTS

THH KITHITATHO DI P.O., CHETHALA ALAPPIZHA.				OF GRATUITY CLAIM															
6 SHRI PRANAV P. REGIONAL PROVIDENT FUND COMMISSION ER-II & RECOVERY OFFICER, EPFO REGIONAL OFFICE, BHAVISHYANI DHI BHAVAN, KALOOR, KOCHI-682017.	KR/KCH/24464	18/04/2022	16,32,134.00	16,32,134.00	PAYMENT OF DUES ASSESSED VIDE ENQUIRY UNDER SECTION 7A OF THE ACT DUE TO NON- REMITTANCE POF EPF CONTRIBUTION AND RELATED PENAL DAMAGES AND INTEREST.	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	NIL				Provisionally admitted
7 MR. JOHNY P.K. PAYYAPPAN HOTSE, VELLIKUNANG AA PO, KODAKARA, THRISSUR	AADHAAR NO 577872215824	25/04/2022	22,57,688.00	22,57,688.00	PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS SUPPLIER OF FRESH TAPIOCA	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	NIL				AMOUNT PROVISIONALLY ADMITTED
8 M/S. KARTEK, 37/3737, RAILWAY STATION ROAD, EDAPPALLY, KOCHI-682024.	GSTIN: 32AADFK1609G1 ZV	05/05/2022	4,41,274.00	4,41,274.00	PAYMENT DEFAULT AGAINST SUPPLY OF REGULAR PACKING MATERIAL (SUPPLIERS)	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	NIL				AMOUNT PROVISIONALLY ADMITTED
9 TRAVANCORE CARTONS, 15/492, CO OPERATIVE COLLEGE BUILDING PIRAVOM, ERNAKULAM, KERALA - 680001.	GSTIN: 32AAACF9249D1 ZV	27/04/2022	1,99,875.00	1,99,875.00	PAYMENT DEFAULT AGAINST OUTSTANDING BILLS	NO	NO	NO	NO	NO	NO	NIL	NIL	NIL	NIL				AMOUNT PROVISIONALLY ADMITTED

10	RAHUL P.V. S/O. LATE SANJEEV P.V. REVAATHI NIVAS, THEKKIMU RI P.O., TIRUR, MALAPPURAM - 676105.	GSTIN OF LATE SANJEEV 32AKFP54867C1 Z5	VIDE COURIER	4,59,437.00	298439.00	PAYMENT DEFAULT AGAINST SUPPLY OF COCONUT	NO	NO	NO	NIL	160998.00	AMOUNT PROVISIONALLY ADMITTED AND LEGAL HERISHIP SCERTIFICATE AND OTHER DOCUMENTS PENDING
11	PH VALIE SHIPPING PRIVATE LIMITED DOOR NO.XXIV1672 B TEPEYEN ESTATE INDIRA GANDHI ROAD, WILLINGDON ISLAND, COCHIN-682029	CIN U7499KL2012PT C030342	03/05/2022 (PHYSICAL LY)	1,41,952.00	141952.00	PAYMENT DEFAULT AGAINST OCEAN FREIGHT CHARGES RECEIVABLES (BILLS & LEDGERS)	NO	NO	NO	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED
12	TONY HARRIS SEAFOODS (P) LTD. 9/572, THIRUMALA WARD, CCNB ROAD, CHUNGAM, ALAPPUZHA, KERALA- 688011.	CIN NO U15122KL1992P TC006577	06/05/2022 (BY SPEED POST)	8,52,256.00 (7 LAKHS WITH INTEREST @9% FROM AUGUST 2019 TO MARCH 2022)	8,52,250.00	PAYMENT DEFAULT AGAINST BALANCE PENDING AS PER THE TERMINATION AGREEMENT DATED 15 TH JANUARY 2019 DUE ON 15 TH JULY 2019 WHICH WAS NEVER PAID (FREEZER FACILITIES)	NO	NO	NO	NIL	NIL	AMOUNT PROVISIONALLY ADMITTED